

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(CAA)-67(PB)/2020

IN THE MATTER OF:

Haptik Infotech Pvt Ltd
And
Times Internet Ltd.

... Applicant / Petitioner

Under Section 230-232.

Order delivered on 10.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Seth, Ms. Devika Chopra, Advs.
For the RD/OL : Ms. Apoorva Chowdhury, Adv. (Proxy Counsel)

ORDER

At request of the RD counsel, list this matter on **21.01.2021** for report of the RD and also Income Tax Department.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

10.12.2020
Aarti